

(ii) Ministry of Rehabilitation Notification S. R. O. No. 2503/R. Amdt. VIII., dated the 26th October, 1956, publishing an amendment to the Displaced Persons (Compensation and Rehabilitation) Rules, 1955.

(iii) Ministry of Rehabilitation Notification S. R. O. No. 2616/R. Amdt. IX., dated 29th October, 1956, publishing certain amendments to the Displaced Persons (Compensation and Rehabilitation) Rules, 1955.

(iv) Ministry of Rehabilitation Notification S. R. O. No. 2615/R. Amdt. X., dated the 29th October, 1956, publishing an amendment to the Displaced Persons (Compensation and Rehabilitation) Rules, 1955.

[Placed in Library, See No. S-468/56 for (i) to (iv).]

ACTION TAKEN BY THE GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN BY MINISTERS AND ON SUGGESTIONS MADE BY MEMBERS

THE MINISTER FOR PARLIAMENTARY AFFAIRS (SHRI SATYANARAYAN SINHA): Sir, I beg to lay on the Table the following statements showing the action taken by the Government on the various assurances, promises and undertakings given by Ministers and on suggestions made by members during the various sessions shown against each:—

Assurances etc.—

(i) Statement No. II.—Fourteenth Session, 1956.

(ii) Statement No. IV.—Thirteenth Session, 1956.

(iii) Statement No. V.—Twelfth Session, 1956.

(iv) Statement No. X.—Tenth Session, 1956.

(v) Statement No. XIII.—Ninth Session, 1955.

(vi) Statement No. XXIX.—Fifth Session, 1953.

(vii) Supplementary Statement No. XXVII.—Fourth Session, 1953.

(viii) Supplementary Statement XXXI.—Third Session, 1953.

[See Appendix XV, Annexures Nos. 7 to 14 for (i) to (viii).]

Suggestions.—Statement No. VI.—Fifth Session, 1953.

[See Appendix XV, Annexure No. 15.]

REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE STANDARDS OF WEIGHTS AND MEASURES BILL, 1956

SHRIMATI K. BHARATHI (TRAVANCORE-COCHIN): Sir, I beg to lay on the Table a copy of the Report of the Joint Committee of the Houses on the Bill to establish standards of weights and measures based on the metric system.

REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE MOTOR VEHICLES (AMENDMENT) BILL, 1955.

SHRI AMAR NATH AGRAWAL (Uttar Pradesh): Sir, I beg to lay on the Table a copy of the Report of the Joint Committee of the Houses on the Bill further to amend the Motor Vehicles Act, 1939.

EVIDENCE TENDERED BEFORE THE JOINT COMMITTEE OF THE HOUSES ON THE MOTOR VEHICLES (AMENDMENT) BILL, 1955

SHRI AMAR NATH AGRAWAL: Sir, I beg to lay on the Table the evidence tendered before the Joint Committee of the Houses on the Motor Vehicles (Amendment) Bill, 1955.